NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.121/BB/ 2017	-	For compliance of office objections raised by registry	252(1)	VMMS Holdings Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
1. PRAMOD S.M.	VMMS Holdings	MA.

PCS for petitioner is present. He has filed a memo along with annexures. The matter is listed today for admission.

Issue notice to the ROC, Karnataka at Bangalore. Petitioenr to collect the notice from the Registry and serve it on the ROC along with copy of the petition and necessary papers.

List it on 15.11.2017.

MEMBER (J)

MEMBER (T)